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## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/153/ (IB)/2017

NAME OF THE PETITIONER(S)

: KRISHNA TERINE PVT LTD

NAME OF THE RESPONDENT(S) : NAIHAA RETAIL PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Pehihoma MA Angas & Oahia.

## **ORDER**

Counsel for Petitioner present. As seen from the order dated 05.06.2017, the direction was given to the Petitioner to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016, but the Petitioner failed to make compliance with the said provisions on or before 15.07.2017. Therefore, the petition **abates**. The same is **dismissed** with the liberty to the Petitioner to file afresh, if so advised.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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